

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:6855

ANSWERED ON:07.05.2015

IMPORT OF COAL

Pradhan Shri Nagendra Kumar;Raut Shri Vinayak Bhaurao;Shewale Shri Rahul Ramesh;Shinde Dr. Shrikant Eknath;Singh Deo Shri Kalikesh Narayan

Will the Minister of COAL be pleased to state:

(a) Whether the Coal India Limited (CIL) has any agency to arrange competitive bidding for import of coal for supplying to power producers in the country; and

(b) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER AND NEW AND RENEWABLE ENERGY
(SHRI PIYUSH GOYAL)

(a)&(b): The Coal India Limited has appointed M/s. MMTC, a Public Sector Undertaking (PSU) trading house and import agency through competitive bidding, based on the trade margin offered for complete activities relating to imported coal supply on behalf of CIL under the Fuel Supply Agreement (FSA).